

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

IA 168855/2021, in Petition(s) for Special Leave to Appeal (C)
No(s). 19743/2021

OM PRAKASH TATYA & ANR.

Petitioner(s)

VERSUS

RAM GOVIND & ORS.

Respondent(s)

((I.A. No.168855/2021) Application for condonation of delay in
filing spare copies is to be listed before the Court of Ld.
Registrar.

IA No. 168855/2021 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES)

Date : 04-01-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Himanshu Shekhar, AOR

For Respondent(s)

Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Delay in filing spare copies is condoned.

Registry to issue notice

Four weeks time is given to the respondent No. 1 (Caveator) to
file the counter affidavit.

List again on 8.2.2022.

VINOD SINGH RAWAT
Registrar